

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S N	Name & Emp. Code of the Official	Designation Role Posting Branch-III Distt	Designation Role Posting Distt
1.	Anita D/o Sh. Ramesh Chand (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Peon Posting: Creche Distt : East KKD
2.	Pushpendra Kumar Meena S/o Rampool Meena (Newly Appointed)	Desg: Sweeper/Safai Karamchari Role: Sweeper/Safai Karamchari Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Sweeper/Safai Karamchari Role: Sweeper/Safai Karamchari Posting: Creche Distt : East KKD

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Girish Kathpalia
01-2-23

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 9853-9868 /ADMIN-II/Central/P&T/2023 Dated, Delhi the 01 FEB 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central / East, Delhi.
2. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central / East, Delhi.
3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central / East, Delhi.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. Dealing Officials, Accounts Branch, Central / East, Delhi.
7. The Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

[Signature]
Branch In-Charge
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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